

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/159(CHE)/2021
NAME OF THE PETITIONER(S) : Mannari Common Effluent Treatment
Plant Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 59 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Bathrinarayan for the Petitioner.

Ld. Counsel Shri. Pranav V Shankar for the Respondent.

Written synopsis filed by the Counsels for the parties.

List the petition for clarifications on **06.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)